

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/1007 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 23rd February, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/22/393 dtd. 22.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 25.02.2022 till the morning of 28.02.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/1008/A, dated , 23-02-2022

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rda